

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 28.01.2022 (FRIDAY)

COURT –III (VIRTUAL MODE)

10:30 AM

In the Court of Hon’ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon’ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 14 of 2020	EPC Constructions India Ltd. Vs. SREI Equipment Finance Ltd.	AAkarshan Sahay	Arijit Mazumdar
2.	Comp. App. (AT) No. 160 of 2021	Shamshun Tea and Industries (P) Ltd. Through Mr. Vinod Agarwal, Director Vs. Shehla Rahman & Ors.	Shiv S. Banerjee	

For Directions

3.	Comp. App. (AT) (Ins) No. 1217 of 2019	Swati Rajesh Phad. Vs. UCO Bank & Anr.	Santosh Kumar	Shailly Dinkar Ankur Kumar-(IRP)
4.	Comp. App. (AT) (Ins) No. 247 of 2020	Rajendra Mulchand Varma & Ors. Vs. Aurangabad Gymkhana Club Pvt Ltd & Ors.	Gaurav Agrawal	Yash Anand
5.	Comp. App. (AT) (Ins) No. 359 of 2020	Rajendra Mulchand Verma & Ors. Vs. K. L. J. Resources Ltd. & Anr.	Gaurav Agrawal	Yash Anand

For Admission (Fresh Cases)

6.	Comp. App. (AT) No. 16 of 2022	TCR Trading Private Limited & Ors. Vs. -----	Rishabh Jain	
7.	Comp. App. (AT) No. 17 of 2022	Agerson Telecommunication Pvt. Ltd. & Anr. Vs. Union of India & Ors.	Saurabh Kalia	

For Admission (After Notice)

8.	Comp. App (AT) (Ins) No. 726 of 2019 & I.A. No. 1975 OF 2021	Continental Piling & Excavation Pvt Ltd. Vs. Capacit’e Infraprojects Ltd.	Saurabh Seth	Rishi Bhanahar
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9.	Comp. App. (AT) (Ins) No. 308 of 2021	Virender Dawar Vs. A.O. Smith India Water Products Pvt. Ltd. & Ors.	Anshul Syal	Gautam Khazanchi-R1 Ruchi Kohli-R2 Garima-Intervenor Pradyuman Kaistha
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For Hearing

10.	Comp. App (AT) (Ins) No. 921 of 2020	Commercial Tax Department Government of Rajasthan Vs. Ebix Software India Pvt. Ltd.	Vishal Meghwal	Mahima Singh Gautam Swarup Gunjan Jindal Kartikeya Jaiswal
11.	Comp. App. (AT) (Ins) No. 1070 of 2020	ADS Resources Ltd. Vs. Shilpi Cables Technologies Ltd.	Chandra Shekhar Yadav	P.S. Bindra Simran Jeet Sonali Mehta
12.	Comp. App. (AT) (Ins) No. 149 of 2021	Chandra Prakash Jain Liquidator of Ardor Global Pvt. Ltd. Vs. Directorate of Enforcement Department of Revenue Ministry of Finance	Rajesh Srivastava	Bhagyodaya Mishra Zoheb Hossain Puru Jain
13.	Comp. App. (AT) No. 159-161 of 2020	Ankur Jain Vs. Yogesh Bothra	Puneet Singh Bindra	Swetab Kumar Gauraj Shah Yogesh Bothra
14.	Comp. App. (AT) No. 66 of 2021	Capricorn Oils Ltd. & Anr. Vs. Om Prakash Agarwal & Ors.	Atanu Mukharjee	Swapna Chobey Anshumala Bansal Prantar Basu Choudhury-R1 to R5
15.	Comp. App. (AT) No. 99 of 2021	Suvas Reality Pvt. Ltd. Vs. Kailashchandra Ramgopal Lohiya & Ors.	Arvind Kr. Gupta	Pulkit Deora Arnav Vidyarthi

02:00 PM

(After rising of Chairperson Court)

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial), Hon'ble Dr. Alok Srivastava, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

16.	I.A No. 1987 of 2020 in Comp. App. (AT) (Ins) No. 926 of 2019	Flat Buyers Association Winter Hills-77. Vs. Umang Realtech Pvt. Ltd. Through IRP & Ors. With	Manoj Kumar	Manish K. Gupta-IRP Sumesh Dhawan Kunal Sabharwal Abhishek Srivastava-CS Ankur Singhal
17.	Contempt Case (AT) No. 28 of 2020 in Comp. App. (AT) (Ins) No. 926 of 2019	Pooja Mining & Marbles Pvt. Ltd. Vs. Umang Realtech Pvt. Ltd. Through IRP & Ors. With	Gautam Singh	Manish Kumar Gupta-IRP Sumesh Dhawan Gaurav Verma Abhishek Srivastava-R5

18.	Contempt Case (AT) No. 02 of 2021 in Comp. App. (AT) (Ins) No. 926 of 2019	Brilltech Engineers Pvt. Ltd. Vs. Manish Kumar Gupta, IRP With	Ankur Singhal	Karan Rajpurohi Abhijeet Sinha Vijay Nair Aditya Shukla
19.	Contempt Case (AT) No. 24-25 of 2021 in Comp. App. (AT) (Ins) No. 926 of 2019	Flat Buyers Association Winter Hills-77 Vs. Manish Kumar Gupta, IRP & Ors.	Manoj Kumar	Abhijeet Sinha Karan Singh Vijay Nair

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By order of Hon'ble Chairperson

-sd/-
Registrar